

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:609
ANSWERED ON:26.11.2012
FACILITIES TO PHYSICALLY HANDICAPS
Singh Shri Sushil Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any plan to provide shops/stalls on nominal rent to persons with disabilities;
- (b) if so, the details of facilities available to handicap persons, disability-wise and facility-wise;
- (c) whether the handicap persons are entitled to get more rate of interest than senior citizens from banks/post offices on their savings/fixd deposits;
- (d) if so, the details thereof;
- (e) whether there are any Forums to redress the grievances of physically handicap persons; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (d) The information is being collected and will be laid on the Table of House.
- (e) and (f) Yes, Sir. The Chief Commissioner for Persons with Disabilities (CCPD) at the Centre and the Commissioner for Persons with Disabilities in the States are appointed under the Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995 to redress the grievances of persons with disabilities.